GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 3530 TO BE ANSWERED ON 15.07.2019

MIGRANT LABOUR

†3530. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has received complaints regarding the labourers being turned into bonded labourers who migrate to other States in search of work;
- (b)if so, the State-wise details during the last three years especially regarding the labourers belonging to Gujarat; and
- (c) the measures being taken by the Government to free such bonded labour providing employment to them in their home towns?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): No such complaint from States including Gujarat/UTs is received during the last three years.
- (c): The Government of India has implemented a Central Sector Scheme for Rehabilitation of Bonded Labourer, 2016 for providing rehabilitation assistance to the released bonded labour. As per the scheme, financial assistance to the tune of Rs. 1,00,000, Rs. 2,00,000/-, Rs. 3,00,000/- are provided to released bonded labourers based on their category and level of exploitation.
